

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
COURT 1**

TP 36 of 2019 [TP 111 of 2016 in (CP 79 of 2015

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL,
INDORE BENCH ON 12.06.2020**

Name of the Company:

Rajiv Nahar & Ors
V/s
Aeon Housing Pvt Ltd & ors

Section:

Section 397-398 of Companies Act

ORDER

When bench proceedings started through Video Conferencing, after some time internet connection got disconnected, the technicality fault happened at level of NIC, which could not be restored, hence, all the matters are adjourned for further consideration on 09.07.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 12th day of June, 2020.